

Office of the District & Sessions Judge, Sheikhpura.

Order No. 107/(G) /2020.

Dated 12.10.2020.

In view of direction given by Hon'ble High Court's through Letter No. 40608-40644/A.D(Misc.)-IV-71-2020, Dt. 07.10.2020 and also in view of the earlier Order No. 92G/2020 Dt. 12/08/20 of undersigned, **the arrangement of physical and virtual court of all courts situated in this Judgeship is further extended till 21.10.2020 and the arrangement will be same as earlier Order No. 92G/20 (Copy Annexed).**

This order will come into force with immediate effect. Communicate to all concerned for information and needful and a copy of this order be pasted on the Notice Board of Civil Court, Sheikhpura for information to the Civil Court Staffs. The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information to all concerned.



District & Sessions Judge,
Sheikhpura.
12.10.2020.